NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.29/ BB/17	-	For Orders	Rule-6 of IB	AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

AMP Communications

491 9986643491

PVT. LTD.

FOR PRAGATI LAW

CHANGERS

CRIEDITOR

SHUBHANG SETLUR 94480 27778

RESPONDENT

S.S. Dublo

CRESTLAW PARTNERS

Counsel for petitioner is present. Counsel for respondent is also present. So far, he has not filed application for recalling the ex-parte order. He is directed to file the same.

Both the counsels informed the Tribunal that the matter is likely to be settled between the parties.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)